

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA

UNSTARRED QUESTION NO. †3288

TO BE ANSWERED ON THE 9TH AUGUST 2021/ SRAVANA 18, 1943 (SAKA)

Theft of Money/Ornaments from Bank Lockers

†3288. SHRI ASHOK KUMAR RAWAT:

Will the Minister of FINANCE be pleased to state:

- (a) whether the dacoity and theft of money and ornaments from the lockers in various branches of nationalized banks in various States have rapidly increased during the last three years as on date;
- (b) if so, the details of the said incidents, year-wise/ bank-wise;
- (c) whether each one of the said cases has been investigated;
- (d) whether the connivance of bank employees/ officers has come to notice in the said bank dacoities and theft from the lockers, if so, the details thereof; and
- (e) the action taken or to be taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR FINANCE

(DR. BHAGWAT KARAD)

(a) and (b): No, sir. As per information furnished by nationalised banks, the number of cases of dacoity and theft from lockers in branches of nationalised banks in various States decreased from five cases reported during the financial year (FY) 2018-19 to one case each reported during FY2019-20 and FY2020-21.

(c) to (e): Nationalised banks have informed that in all the said cases, first information reports (FIRs) were lodged and the matter investigated, and that in one case of FY2018-19, connivance of bank employee was found and action was taken by the bank as per extant policy guidelines on staff accountability.
